

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04

IA(I.B.C)/ 3595(MB)2022 IN C.P. (IB)/ 1147(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Nufuture Digital (India) Limited

For FC : Sr. Adv. Chetan Kapadia, Adv. Varun Nathani, Adv. Pooja Gera a/w
Adv. Suchitra Valjee, Adv. Riya Kamdar, Adv. Riya Vasa i/b Manilal Kher
Ambalal & Co.

For CD : Sr. Adv. Mr. Gaurav Joshi, Adv. Ashim Sood, Adv. Shyam
Kapadia, Adv. Petrushka Dasgupta, Adv. Krishna, Adv. Ankita Yadav i/b
Link Legal

Section 7 of IBC

ORDER

By consent of both parties **list on 02.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)